

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 26.10.2021 (TUESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 2220 of 2021 in Comp. App. (AT) (Ins) No. 1124-1125 of 2020	Vineet Khosla Vs. Edelweiss Asset Reconstruction Company Ltd. & Ors	Deepak khosla	Manisha Agarwal R.P. Agarwal-R1 Abhishek Anand-R2 to R4
2.	Comp. App. (AT) No. 28 of 2021	Urvashi Infrastructure Ltd. Vs. Registrar of Companies Delhi & Haryana	Chandra Shekhar Yadav	
3.	I.A. No 1121 of 2021 in Competition App. (AT) No. 13 of 2020 & I.A. No. 36, 44 & 47 of 2020	Grasim Industries Ltd. Vs. Competition Commission of India & Anr. With	Nisha Kaur Uberoi	Bulbuli Richong-R1 M. M. Sharma-R2
4.	Competition App. (AT) No. 11 of 2020	Textile Consumers Foundation Vs. Competition Commission of India & Anr.	M M Sharma	Samar Bansal-R1 Nisha Kaur Uberoi-R2

For Admission (Fresh Cases)

5.	Comp. App. (AT) (Ins) No. 852 of 2021	Ajay Kumar Thakur Vs. R. Subramania Kumar , Administrator DFHL & Ors.	Sujeet Kumar	
6.	Comp. App. (AT) (Ins) No. 853 of 2021	Greater Noida Industrial Development Authority Vs. Dinesh Chandra Agarwal Interim Resolution Professional & Anr.	U.N. Singh	

7.	Comp. App. (AT) (Ins) No. 854 of 2021	The Commissioner of Central Taxes Goods & Services Tax Vs. CS Ashish Singh & Ors.	Samiksha Godiyal	
8.	Comp. App. (AT) (Ins) No. 855 of 2021	Jay Formulation Ltd. Vs. Samir Pharma	Sahil Chopra	

For Admission (After Notice)

9.	Comp. App. (AT) (Ins) No. 458 of 2020	Manish Khanna Vs. Sunlarge Industries Pvt. Ltd. & Anr.	Rajeev Sharma	Vipul Kumar-R1
10.	Comp. App. (AT) (Ins) No. 235 of 2021	Abhishek Singh Vs. Huhtamaki PPL Ltd. & Ors.	Swaroop George	Nithish V Bangera Sunil Fernandes Hitesh Buch-R1 Salil Thakore-R3
11.	Comp. App. (AT) (Ins) No. 802 of 2021	Sarabjit Singh Vs. Shashi Kant Nemani Resolution Professional of Aryavir Buildcon Pvt. Ltd. & Ors.	Muskaan Garg	Shashi Kant Nemani - -R-1 Varsha Banerjee Nitin Dahiya

For Hearing

12.	Comp. App. (AT) (Ins) No. 102-104 of 2021	Innoventive Ventures Ltd. Vs. Dhinal Shah Liquidator of Innoventive Industries Ltd. & Ors.	Shiv Kr. Suri	Pooja Mahajan-R1 Chandu Laxman Chavan-R2 & R3
13.	Comp. App. (AT) (Ins) No. 796 of 2019 & I.A. 970 – 971 of 2020	Directorate of Revenue Intelligence. Vs. Shree Ganesh Jewellery House & Ors.	Ajit Sharma	Pratiksha Sharma- R1 & R2 Ruchir Mishra- Interveners
14.	Comp. App. (AT) (Ins) No. 352 of 2021	Synergy Technologies & Anr. Vs. Parthiv Parikh & Ors. With	Chirag Gupta	Dheeraj Garg-R1 Srideepa Bhattacharya Neha Shivhare-R2,3 Aditya V. Singh-R4 Rajendra Benwal-R5
15.	Comp. App. (AT) (Ins) No. 424 of 2021	Vikram Sanghvi Vs. Bank of Baroda and Ors.	Anshul	Bishwajit Dubey Madav Kanoria-R1 Aditya V. Singh-R4 Jamini Dave

16.	Comp. App. (AT) (Ins) No. 359 of 2021	S.A.R.E Public Company Ltd. Vs. Sare Gurugram Pvt. Ltd. & Anr.	Pooja Mehra	Ananya Kumar Aditya Mehta-R1 Rajat Joneja-R2 Siddharth Dutta
17.	Comp. App. (AT) (Ins) No. 367 of 2021	STR Holdings, INC. Vs. Lucent Cleanenergy Pvt. Ltd.	Abhishek Bharti	Mohit Mathur

For Directions - to Settle Date

18.	I.A. No. 4176 of 2019 in Comp. App. (AT) No. 357 of 2019	Lala Saurabh Verma Vs. Technotech Synergy Pvt. Ltd. & Ors.	Pawan Sharma	Mansumyer Singh
19.	Comp. App. (AT) (Ins) No. 519 of 2021	State Tax Officer - 1 Vs. Sachin Dinkar Bhatt & Anr.	Maulik Nanavati	Sachin Dinkar Bhattbhatt Kuldeep
20.	Comp. App. (AT) (Ins) No. 687 of 2021	IDBI Bank Ltd. Vs. Praveen Bansal	Praful Jindal	Adya Singh-R1
21.	Comp. App. (AT) (Ins) No. 723 of 2021	Agarwal Coal Corporation Pvt. Ltd. Vs. Nilkanth Concast Pvt. Ltd.	V.N. Dubey	
22.	Comp. App. (AT) (Ins) No. 739 of 2021	Jangsher Singh Choudhary Vs. Ram Kripal Singh Construction Pvt. Ltd.	Saloni Nagoria	
23.	Comp. App. (AT) No. 49 of 2021	Sidhi Singh & Anr. Vs. Registrar of Companies & Anr.	Ashutosh Gupta	Tushar Gupta Sunil Agarwal Sumit Kr. Mishra-R2
24.	Competition App. (AT) No. 03 of 2021	Supertech Ltd. Vs. Competition Commission of India & Anr.	G.R. Bhatia	
25.	Comp. App. (AT) (Ins) No. 68 of 2019 & I.A No. 1078 of 2021 (PH)	B. Prashanth Hegde. Vs. State Bank of India & Anr.	Pranjal Kishore	Ashwini Kumar Singh-R1 Mukund P Unny-RP V.M. Kannan
26.	Comp. App. (AT) (Ins) No. 637 of 2019	Liberty House Group Pte Ltd. Vs. Dinkar T. Venkatasubramanian	Prachi Johri	Sumesh Dhawan Sumant Batra-RP

27.	Comp. App. (AT) (Ins) No. 716 of 2020	Rajan Arora & Ors. Vs. MMR Saha Infrastructure Pvt. Ltd.	Ashish Verma	N.P. Singh Sachin Awana
28.	Comp. App. (AT) (Ins) No. 803 of 2020	C.E. Fernandes Vs. Naveen Sood Resolution Professional For GEI Industrial Systems Ltd. & Anr.	Davesh Bhatia	Naveen Sood-RP Gaurav Mathur Anushree Kapadia Anvi Majumdar

02:00 PM

For Hearing

29.	Comp. App. (AT) (Ins) No. 690 of 2021	R.K. Industries (Unit-II) LLP Vs. HR Commercials Pvt. Ltd. & Ors.	Swetab Kumar	Anushree Kapadia Aman Gandhi
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After the Above

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

30.	Comp. App. (AT) No. 233 of 2020 (PH)	Ashwin Khushaldas Banker Vs. Hitesh Chhaganlal Ambalia & Ors.	Nikhil Goel	Aastha Mehta-R1 & R2
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For Admission (Fresh Case)

31.	Review Application No. 03 of 2021 in Comp. App. (AT) (Ins) No. 658 of 2021	Bindu Enterprises Pvt. Ltd. Vs. Sonu Jain, Liquidator of Falcon Consultancy Pvt. Ltd. & Ors.	Prasenjeet Mohapatra	
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Copy to: -

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2. Website: www.nclat.nic.in

**By order of Hon'ble Acting Chairperson
-sd/-
Registrar**